GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.4896 TO BE ANSWERED ON 01.04.2022

CHANGE IN RATE OF MIGRATION

4896. SHRI LAVU SRI KRISHNA DEVARAYALU:

Will the Minister of **EXTERNAL AFFAIRS** be pleased to state:

- (a) whether the Government has conducted any study to identify the change in rate of foreign migration pattern among Indian citizens in the post COVID-19 pandemic period;
- (b) if so, the details thereof, country-wise; and
- (c) the measures taken/being taken by the Government to ensure safety of the migrant residents living in foreign countries?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

[SHRI V. MURALEEDHARAN]

(a) & (b) Yes, a study titled 'Impact of COVID-19 on India's International Migration' was conducted by the India Centre for Migration (ICM), a research think tank of the Ministry of External Affairs (MEA), in March 2021 to analyse the impact of Covid-19 on international migration from India with a focus on GCC countries. Migration trend from India to GCC countries for the year 2018, 2019 and 2020 is as follows:-

Country/Yea	2018	2019	2020
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UAE	112059	76112	15167
Saudi Arabia	72399	161103	40703
Kuwait	57613	45712	8105
Qatar	34471	31810	6990
Oman	36037	28392	5313
Bahrain	9142	9997	2280

(c) The Government has established a robust institutional framework to ensure the welfare, safety and well-being of Indian migrants living overseas. The e-Migrate system, Pre-Departure Orientation Programme, MADAD portal, Indian Community Welfare Fund, Pravasi Bharatiya Sahayata Kendras, Pravasi Bharatiya Sahayata Kendras Helplines at Indian Missions and Posts, Shelter Homes etc. are some of the important mechanisms to expeditiously assist Indian migrants abroad. In addition,

the Government has signed Labour Employment and Cooperation agreements with major destination countries including the Gulf countries and holds Joint Working Groups meetings to ensure redressal of grievances and protection of rights of Indian workers.

The Government is fully committed to establishing a comprehensive emigration framework with adequate opportunities for migration and mobility and safeguards against exploitation of Indian workers abroad.
